

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5201
ANSWERED ON:24.04.2015
IVF CLINICS
Dhruvanarayana Shri Rangaswamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a large number of the In- Vitro Fertilisation (IVF) clinics across the country are unregistered despite issue of advisory/directions by the Government in this regard;
- (b) if so, the details thereof indicating the total number of registered and unregistered IVF clinics in the country, State/UT-wise;
- (c) the steps taken by the Government to ensure that all the IVF clinics in the country are registered; and
- (d) the status of Assisted Reproductive Technologies (Regulation) Bill along with the time by which the said bill is likely to be tabled in the Parliament?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK)

- (a) & (b): Yes. There are many unregistered ART clinics in India, however, no data regarding unregistered In-Vitro Fertilization (IVF) clinics is maintained by ICMR. The Government of India had issued National Guidelines for Accreditation, Supervision and Regulation of ART Clinics developed by Indian Council Medical Research (ICMR) in 2005. So far only 308 ART Clinics have been enrolled with ICMR. The State/ UT wise list of enrolled ART clinics are given in Annexure.
- (c) & (d): The D/o Health Research has framed a comprehensive bill titled "The Assisted Reproductive Technologies (Regulation) Bill" (ART Bill) which under final stages of drafting in consultation with M/o Law and Justice.